

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1818
TO BE ANSWERED ON 11TH DECEMBER, 2024**

Compensation to fishermen

1818 Smt. Jebi Mather Hisham:

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) the kind of compensation awarded to the fishermen who have lost their livelihood pursuant to the establishment of Vizhinjam International Container Transhipment Port;
- (b) the number of fishermen lost their job owing to the establishment of the Port;
- (c) whether the company which operates the Port has announced special financial package to the fishermen; and
- (d) whether Government of Kerala has announced special financial package to the fishermen?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) to (d): The Vizhinjam International Port Project is built in a Public-Private Partnership Mode by the State Government of Kerala. The Government of Kerala has constituted Livelihood Impact Appraisal Committee (LIAC) for identification of beneficiaries and value of compensation to the Project Affected Persons (PAP). Based on the assessment made by the committee, the livelihood compensation of Rs 107.10 crores under various categories has been awarded to 2702 fishers and other allied workers who are identified as Project Affected Persons (PAP) due to the Project of Vizhinjam International Seaport Construction as per the existing guidelines of State. The Government of Kerala has reported that the concessionaire company which operates the port has not announced any special financial package for the fishermen. However, it has undertaken various welfare activities under Corporate Social Responsibility (CSR) for the project affected area such as Health facilities, Insurance activities, Waste Management, Job entrepreneurship trainings etc

In addition, Government of Kerala has also considered the project affected area in a special way by providing special social welfare activities such as recreations facilities, Education assistance, Health related enhancements to existing facilities, Solid waste management facilities etc.
